of India (Staff) (First Amendment) Regulations, 2016, under sub-section (5) of Section 45 of the Food Corporations Act, 1964.

[Placed in Library. See No. L.T. 5308/16/16]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Central Railside Warehouse Company Limited (CRWC) and Central Warehousing Corporation (CWC) for the year 2016-17.

[Placed in Library. See No. L.T. 5109/16/16]

Notifications of the Ministry of Defence

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): Sir, I lay on the Table, under sub-section (3) of Section 13 of the National Cadet Corps Act, 1948, a copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:—

- (1) S.R.O. 18, dated May 1 May 7, 2016, (Weekly Gazette), publishing the National Cadet Corps (Amendment) Rules, 2016.
- (2) S.R.O 19, dated May 1 May 7, 2016, (Weekly Gazette), publishing the National Cadet Corps (Girls Division) (Amendment) Rules, 2016. [Placed in Library. For (1) and (2) See No. L.T. 5238/16/16]

Variaus Reports (2016) of C&AG (Amendment) Rules, 2016

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report No. 22 of 2016 of the Comptroller and Auditor General of India for the year ended March 2016 on Voluntary Compliance Encouragement Scheme,
 2013 Union Government, Department of Revenue, Indirect Taxes Service Tax; [Placed in Library. See No. L.T. 5215/16/16]
- (ii) Report No. 23 of 2016 (Performance Audit) of the Comptroller and Auditor General of India on Performance Audit of Pradhan Mantri Gram Sadak Yojana Union Government (Civil), Ministry of Rural Development;

[Placed in Library. See No. L.T. 5216/16/16]

(iii) Report No. 24 of 2016 of the Comptroller and Auditor General of India for the year ended March 2015 - Union Government (Civil), Union Territories without Legislatures, Compliance Audit Observations;

[Placed in Library. See No. L.T. 5217/16/16]

(iv) Report No. 25 of 2016 (Compliance Audit) of the Comptroller and Auditor General of India on Implementation of PAHAL (DBTL) Scheme (Pratyaksh